

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:177

ANSWERED ON:24.02.2000

NEW LEGISLATION FOR PROMOTION OF RENEWABLE AND NCES .

ALE NARENDRA;C.K. JAFFER SHARIEF

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

(a) Whether the Government propose to enact a Legislation to enforce energy conservation standards evolving policy measures to encourage use of wind, co-generation, biomass and solar;

(b) If so, the details thereof; and

(c) If not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI M. KANNAPPAN)

(a), (b) & (c): The Ministry of Non-Conventional Energy Sources has prepared a draft Renewable Energy Policy Statement. The Policy Statement seeks to enhance the contribution of renewables in three main application areas: meeting minimum rural energy needs; provision of decentralised/off-grid supply for agriculture, industry, commercial and household sectors in rural and urban areas; and, grid quality power generation and supply. The draft of the Policy Statement has been submitted by the Ministry for further approvals.